

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 153/2024

CHHABIRAM PAL

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

(Krishan Pal Mavi, AOR, HAS BEEN APPOINTED AS AMICUS CURIAE)

Date : 09-07-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE K.V. VISWANATHAN

[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) Mr. Krishan Pal Mavi, AOR (A.C.)

For Respondent(s) Mr. Ankit Goel, AOR
Ms. Ayushi Singh, Adv.
Mr. Pushpendra Pratap Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Mr. Krishan Pal Mavi, learned Amicus Curiae seeks short accommodation to prepare the matter.
2. List in the second week of August, 2025.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)
COURT MASTER (NSH)